

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2324

ANSWERED ON:23.08.2013

ALLOCATION OF PDS KEROSENE

Mahendrasinh Shri Chauhan ;Patle Kamla Devi ;Singh Shri Pradeep Kumar

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the criteria for allocation of PDS kerosene to various States/Union Territories (UTs);
- (b) the per capita availability and allocation of PDS kerosene to various States/UTs during each of the last three years and the current year; State/UT-wise;
- (c) the reasons for variation in per capita availability of PDS kerosene among various States/UTs; States/UT-wise;
- (d) whether certain State/UT Governments have requested for increasing the quota of PDS kerosene to their States/UTs; and
- (e) if so, the details thereof; State/UT-wise along with the action taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAACA LAKSHMI)

- (a) : Quota of PDS Kerosene in respect of States/UTs is rationalized based on various factors, inter alia, increase in Domestic LPG/PNG connections, non-lifting of PDS Kerosene quota by the concerned States/UTs, cap on the per capita PDS Kerosene allocation for non-LPG and non-PNG population.
- (b): State/UT-wise detail of per capita availability and allocation of PDS kerosene during the last three years and the current year are annexed as Annexure-I and Annexure-II respectively.
- (c): Historical allocations of PDS Kerosene made in the past and other factors inter alia, LPG coverage adjustments and logistic constraints in certain states have a bearing on the allocation resulting in variation in Per Capita PDS Kerosene. The scale of SKO distribution is decided by the State Governments.
- (d)&(e): The Government has made the SKO allocation to States/UTs after rationalization. While the requests of various State Governments for restoration of their Kerosene Quota have not been acceded to, the Government has, however, taken a considered decision to allow the States/UTs to draw one month quota of PDS Kerosene at non-subsidized rates during each financial year w.e.f. 2012-13 for special needs.